

C.A.No. 2539 OF 1998
ITEM NO.108COURT NO.11SECTION-XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2539 OF 1998

B.P. SHARMA
.....
APPELLANT(S)

:VERSUS:

UNION OF INDIA & ORS.
.....
RESPONDENT(S)

(With Office Report)

WITH

CIVIL APPEAL NO.2540/1998
(With Office Report)

Date : 16/07/2003 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. Amit S. Chadha,Adv.
Mrs. Rekha Pandey,Adv.

For Respondent (s) Mr. P.P. Malhotra, Sr.Adv.
Mr. Y.P. Mahajan,Adv.
Mr. S.N. Terdal,Adv.
Mr. D.S. Mahra,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Amit S. Chadha, learned counsel for the appellant started arguments at 3.40 P.M. and was on his legs when the Court rose for the day at 4.00 P.M. The matter remained part-heard.

(A.S. BISHT)(KANWAL SINGH)
COURT MASTER

COURT MASTER